

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.124 - IA/749(AHM)2021  
IN  
CP(IB) 247 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Surya Exim Ltd

.....Applicant

.....Respondent

**Order delivered on ..02/08/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Helly Parikh, Ld. Adv.  
For the Respondent : Mr. Dhruvil H Merchant, Ld. Ad., Ms. Khyati Punjabi, Ld.  
Adv. a.w. Mr. Aditya Gupta, Ld. Adv.

**ORDER**

Learned Counsels for the Respondent appear and seeks time to file reply. It is to be filed within two weeks.

Matter stands adjourned to 19.10.2022.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**